



**IN THE INCOME TAX APPELLATE TRIBUNAL
VARANASI CIRCUIT BENCH, VARANASI**
[Through Virtual Hearing]
**BEFORE SHRI. A. D. JAIN, VICE PRESIDENT
AND SHRI T. S. KAPOOR, ACCOUNTANT MEMBER**

Sl.No	Appeal No.	A.Y	Appellant	PAN	Respondent	Appellant by	Respondent by
1	CO 15/Alld/2015	2009- 2010	Shri Rajendra Kumar Tripathi, Pharenda Road, In front of Block, Maharajganj	ADRPT2450P	ITO, Ward - 1(4), Gorakhpur	Shri Ashish Bansal, Advocate	Smt. Sheela Chopra, CIT-DR
2	42/Alld/2018	2004- 2005	Late Mangla, L/H Shambhu Yadav, Village - Gunj, Varanasi	AELPY4058H	ITO, Range - 3(4), Varanasi	Shri Subhash Chand, Advocate	
3	156/Alld/2018	2012- 2013	Shree Kant Chaurasia, D-57/58- B32A, Kasturba Nagar, Sigra, Varanasi	ACVPC4693E	ACIT, Circle - 2, Varanasi	Shri Subhash Chand, Advocate	
4	79/Vns/2018	2010- 2011	Mahesh Choudhur, H.No. 92, Mandipur, Bathua Bazar, Gopalganj	AJZPC5648L	ITO, Ward - 1(5), Gorakhpur	Withdrawal Application	
5	110/Vns/2018	2015- 2016	Surendra Khanna, B- 37/121A, Khanna Villa, Birdour, Varanasi	AEBPK2567F	DCIT, Circle - 02, Varanasi	Shri Subhash Chand, Advocate	
6	12/Vns/2019	2012- 2013	Ashfiya Ahmad, L/H of Late Irshad Ahmad, B- 9/58A, Pheel Khana, Bhelupur, Varanasi	CCEPA2632L	ITO, Ward - 2(2), Varanasi	Dheeraj Kalwani, CA	
7	13/Vns/2019	2012- 2013	Ashfaque Ahmad, B- 9/58A, Pheel Khana, Bhelupur,	AFMPA7193P	DCIT, Circle - 2, Varanasi	Dheeraj Kalwani, CA	

			Varanasi				
8	14/Vns/2019	2012-2013	Irfan Ahmad, B-9/58A, Pheel Khana, Bhelupur, Varanasi	AFMPA7192N	ITO, Ward - 2(2), Varanasi	Dheeraj Kalwani, CA	
9	15/Vns/2019	2012-2013	Imran Ahmad, B-58A, Pheel Khana, Bhelupur, Varanasi	AFMPA7194L	ITO, Ward - 2(2), Varanasi	Dheeraj Kalwani, CA	
10	39/Vns/2019	2015-2016	Meera Singh, S-8/108-E-3K, DIG Colony, Varanasi	AHHPA6682A	ITO, Ward - 3(1), Varanasi	Shri Manish Kotiyal, Advocate	
11	122/Vns/2019	2009-2010	Manoj Kumar Singh, S-5/267-B-6, Sarsauli, Varanasi	AXNPS1694Q	ITO, Ward - 3(1), Varanasi	Withdrawal Application	
12	131/Vns/2019	2014-2015	Smt. Raman Garg, D-63/j, Block B, Virat Aishwarya, Sigra, Mahmoorgan, Varanasi	ACHPG8556A	DCIT, Range - 02, Varanasi	Withdrawal Application	
13	204/Vns/2019	2010-2011	Smt. Sheeta Gupta, H. No. CE/18/203, Gorakhpur	BAQPG7211J	ITO, Ward - 02, Gorakhpur	Shri Arvind Shukla, Advocate	
14	205/Vns/2019	2010-2011	Smt. Sunita Devi, H. No. CE/18/203, Gorakhpur	BNMPG2364P	ITO, Ward - 02, Gorakhpur	Shri Arvind Shukla, Advocate	
15	233/Vns/2019	2015-2016	Dr. V. K. Mishra, HUF, D-37/79, Bradev, Godowlia, Varanasi	AADHD4496C	Pr. CIT, Varanasi	Shri G. P. Shukla, Advocate	
16	44/Vns/2020	2014-2015	M/s Chet Ram Moti Lal (P) Ltd., Shop No. 13, 1 st Floor, Jalkal Building, Golghar, Gorakhpur	AACCC8053A	ACIT, Circle - 1, Gorakhpur	Withdrawal Application	
17	47/Vns/2020	2012-2013	Sarwan Kumar Jaiswal, Kharihani, Mehnagar, Azamgarh	AFMPJ9526P	JCIT, Range - 03, Azamgarh	Shri Pradeep Ku. Kapoor, CA	
18	84/Vns/2020	2010-	Chanda Devi	AACHC2997N	ITO, Ward	Shri	

		2011	Ayush Singhal, HUF, C-178/813-D, Surya Vihar Colony, Daudpur, Gorakhpur		- 1(2), Gorakhpur	Arvind Shukla, Advocate	
19	85/Vns/2020	2010-2011	Kamlesh Kumar Lath, HUF, C-178/813-D, Surya Vihar Colony, Daudpur, Gorakhpur	AAGHK0575G	ITO, Ward - 1(2), Gorakhpur	Shri Arvind Shukla, Advocate	

Date of hearing:	15	06	2021
Date of pronouncement:	15	06	2021

ORDER

PER BENCH:

These are assessee's appeals against the respective orders of the ld. CIT(A)/PCIT.

2. At the outset, it was noticed that the assessee has filed applications submitting therein that the Principal Commissioner of Income Tax, Gorakhpur/Allahabad has issued certificates in Form No.3 under the Vivad Se Vishwas Scheme, therefore, the assessee wants to withdraw the appeals. The ld. DR has no objection. Accordingly, we permit the assessee to withdraw the appeals.

3. In the result, the appeals of the assessee are dismissed as withdrawn.

Order pronounced in the open Court on 15/06/2021.

Sd/-
[T. S. KAPOOR]
ACCOUNTANT MEMBER

Sd/-
VICE PRESIDENT
[A. D. JAIN]

DATED:15/06/2021

JJ:

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT(A)
4. CIT
5. DR

By order

Assistant Registrar